

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 617  
C.P-119/241-242/ND/2023  
IA/95/2024

**IN THE MATTER OF:**

**M/s. Ritec Kunststoff Handelsgesellschaft MBH and Co. ...APPLICANT**

**Vs**

**M/s. Giga Pipe Systems India ...RESPONDENT**

**Section**

**U/s 241-242**

**Order delivered on 18.04.2024**  
**Hybrid Hearing (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant**

**:Adv. Abhishek Arora.**

**For the Respondent**

**:Mr. Santanam Swaminadhan and Mr.  
Kartik Malhotra, Advs for Respondent  
No.2**

**ORDER**

Due to paucity of time, matter is adjourned to **04.07.2024.**

**Sd/-**  
**(Court Officer)**